

**CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI**

OFFICE ORDER

Pursuant to the direction from Hon'ble High Court and as per directions of Hon'ble 2nd APJ Smt S.S. Sawant, there is partial changes in the Office Order Dated 30.06.2020 as under.

The charge of HHJ Shri B. P. Vyas (CR No. 3) dated 08.07.2020 be kept with HHJ Smt. Y. K. More (CR No. 5) (alongwith charge of CR No.1, 2, 3 & 16)

The charge of HHJ Shri B. P. Vyas (CR No. 3) dated 14.07.2020 be kept with HHJ Shri. H. B. Sirsalkar (CR No. 16) (alongwith charge of CR No.1, 2, 3 & 5)

The charge of HHJ Shri B. P. Vyas (CR No. 3) dated 18.07.2020 be kept with HHJ Shri. D. B. Mane (CR No. 6) (alongwith charge of CR No.1, 2, 3, 5 & 16)

Note: Holding charge dated 18.07.2020 of CR. No. 06 kept with HHJ Shri. K. V. More (CR No. 4) is hereby withdrawn.

Note.

1. The Unitary staff of CR No. 3 shall attend duty on 08.07.2020 before HHJ Smt. Y. K. More (CR No. 5), on 14.07.2020 HHJ Shri. H. B. Sirsalkar (CR No. 16) and on 18.07.2020 HHJ Shri. D. B. Mane (CR No. 6).
2. Shri Sandhu, (Driver) to attend HHJ Smt. Y. K. More on 08.07.2020 in addition to HHJ Shri. S. S. Oza & HHJ Shri. K. V. More.
3. Shri Pandit, (Driver) to attend HHJ Shri. H. B. Sirsalkar on 14.07.2020 in addition to HHJ Shri. S. S. Oza & HHJ Shri. K. V. More.
4. Shri Waradkar, (Driver) to attend HHJ Shri. D. B. Mane on 18.07.2020 in addition to HHJ Shri. S. S. Oza & HHJ Shri. K. V. More.

City Civil and Sessions Court)
Dindoshi)

Date: 6th Day of July, 2020)

Abhishek D Deo
06/7/2020

(A. D. Deo)

I/C Administrative Judge

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
3. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
4. G.P./P.P. Office, City Civil and Sessions Court, Dindoshi.

Abhishek D Deo
06/7/2020

(A.D. Deo)


I/C Administrative Judge

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Copy forwarded for information to:

1. The Registrar (Civil), City Civil and Sessions Court, Gr. Bombay.
2. Addl. Registrar (S), City Civil Court, Dindoshi.
3. Dy. Registrar, City Civil Court, Dindoshi.
4. Court Manager.
5. All the Assistant Registrars of this court.
6. Office Order file.


6/10/2020
(A.D. Sinagare)
Addl. Registrar (S)